

**F.No. 01(01)/President's Tour/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.02.2019

**TOUR ORDER NO. 04 OF 2019**

**Hon'ble Mr. Justice Dilip Gupta**, President will be on tour from CESTAT, New Delhi to CESTAT, Ahmedabad w.e.f. **02.04.2019** to **06.04.2019** to hear Larger Bench cases.

Hon'ble President will be entitled for TA and DA as per rules.

**By Order**



**(Bineesh Kumar K.S.)  
Registrar**

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Member (J/T), CESTAT, Ahmedabad.
3. PA to Registrar, CESTAT, New Delhi
4. Asst. Registrar, CESTAT, Ahmedabad (with direction to coordinate with the concerned department to provide protocol, conveyance, security, accommodation etc. to the Hon'ble President. All other facilities shall be made available in the Tribunal during the said period).
5. Accounts Section, CESTAT, Delhi.
6. Website/ Guard file/Office copy.
7. Care taking Section.